

The High Court of Gujarat
Ahmedabad

Date: - 24/08/2026

NOTICE

HCG-02/2026

It is hereby notified that on **27.08.2026**;

- (1) Hon'ble Mr. Justice D.N.Ray would not be available.
- (2) Hon'ble Court (Coram : Hon'ble Mr. Justice A.S.Supehia and Hon'ble Ms. Justice Vaibhavi D. Nanavati) would take up the matters notified in the Cause list of Hon'ble Court (Coram : Hon'ble the Chief Justice Mrs. Justice Sunita Agarwal and Hon'ble Mr. Justice D.N.Ray.)
- (3) Hon'ble The Chief Justice Mrs. Justice Sunita Agarwal would sit Single and take up the Arbitration matters from **11:00 AM onwards.**

By Order of Hon'ble The Chief Justice

Sd/-

Registrar (Judicial)